

ITEM NO.20

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

LALTA (DIED) THROUGH LEGAL HEIRS & ORS.

Petitioner(s)

VERSUS

BALIRAJ ALIAS BALIRAM & ORS.

Respondent(s)

Date : 05-04-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. K. Verma, AOR
Mr. Janmajey Verma, Adv.
Mr. Harshit Sanwal, Adv.
Mr. Ahmad Ibrahim, Adv.
Mr. Abhishek Sharma, Adv.
Ms. Jyoti Sharma, Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 and 2 have been deleted from the array of parties vide Hon'ble Judge in Chambers order dt.5.7.2021.

Respondent nos. 4 and 5 have filed counter affidavit.

Service is complete on respondent nos. 3, 6 and 9(i,ii) but none has entered appearance.

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Item no.20

Service is complete on respondent nos. 8,10 and 11 in view of order dt.16.2.2023.

Legal representatives of deceased respondent no.7 are already on record as respondent nos. 3,4,5 and 6.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ATUL M. KURHEKAR
Registrar